

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 7293 of 2019

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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04/08.07.2020      At the request of Mr. Anil Kumar, learned Sr. counsel for the petitioner,  
the defect pointed out by the office is ignored for the present.

Mr. Dipankar, learned A.C to A.G, prays for and is allowed four weeks'  
time to seek instruction and file counter affidavit on behalf of the respondents.

Put up this case after four weeks under the heading 'For Admission'.

Satish/-

(RAJESH SHANKAR, J)